

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3872
ANSWERED ON:08.04.2003
REVAMPING OF CISF
ANANTA NAYAK

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government propose to revamp the working of the Central Industrial Security Forces (CISF);
- (b) if so, the areas earmarked for deputing and deployment of CISF in Delhi and elsewhere in the country;
- (c) whether CISF is proposed to be assigned additional task in Delhi;
- (d) if so, the details thereof; and
- (e) the steps taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) & (b): The Central Industrial Security Force was originally constituted for better protection and security of Industrial Undertakings owned by the Central Government and certain other Industrial Undertaking, employees of all such Undertakings and to provide technical consultancy service to industrial establishments in private sector and for matters connected therewith. The Force has also been entrusted with new responsibilities of providing security to VIPs/VVIPs, security of Government buildings, Domestic and International Airports and Disaster Management, within the ambit of the Central Industrial Security Force Act, 1968, as amended up to date.

(c) to (e): CISF has recently been assigned the duties of security of the Indira Gandhi International Air Port and the Red Fort in Delhi. The Force has already taken over the security of the former. CISF Coys have been earmarked for security of the Red Fort.